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GOVERNMENT OF INDIA
TRADE MARKS REGISTRY
IP BHAWAN
NEAR CHANKYAPURI OVERBRIDGE,
GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM.

Date: 10/01/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	634953/29	Opp. No. AMD-56259	M/s. Anand Regional Co-Operative Oilseeds Growers Union Limited, Gujarat V/s M/s. Anand & Anand, New Delhi / M/s. Parakh Foods Limited, Pune
2	925475/34	Opp. No. AMD-230179	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s M/s. R.K. Dewan & Co., Mumbai / M/s. H.I. Tamboli & Co., Maharashtra
3	1315138/17	Opp. No. AMD-222433	Mr. G.D. Bansal., Jaipur / Mr. Manpatraj, Rajasthan V/s M/s. Rajdhani Electricals, Delhi
4	1770278/31	Opp. No. AMD-765123	M/s. Shri Jagdishkumar Gopalji Khimani, Gujarat V/s M/s. Chakraborty & Associates, West Bengal / M/s. Duncans Industries Ltd, Kolkata

5	2201076/05	Opp. No. AMD-819819	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Sharad Kanubhai Nakrani, Surat V/s M/s. V.A.Associates, Mumbai / M/s. Lupin Limited, Mumbai
6	2927078/29	Opp. No. AMD-944496	M/s. Gautam & Company, Jaipur / Ms. Divya Geryani, Jaipur V/s M/s. Lalji Advocates, Delhi / M/s. Divya Yog Mandir (Trust), Uttarakhand



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Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	421935/05	Opp. No. AMD-313	M/s. International Trade Marks Bureau, Mumbai / M/s. Rangoon Chemical Works Private Limited V/s M/s. Fatehchand c. shah & Co., Mumbai
2	632663/25	Rect. No. AMD-261546	M/s. G.S. Rijhwani & Co., Mumbai / M/s. Viransh Fashions, Mumbai V/s M/s. Ashoka & Co., New Delhi / M/s. Zonac Knitting Machines Pvt Ltd., Delhi
3	1133459/24	Opp. No. AMD-710944	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Arvind Products Ltd., Ahmedabad V/s M/s. Lall & Sethi, New Delhi / M/s. Registhan Pvt. Ltd., N. Delhi
4	1619645/05	Opp. No. AMD-740708	Mr. Pankaj Pulasaria, Jaipur V/s M/s. Neon Laboratories Limited, Mumbai

5	2102579/05	Opp. No. AMD-804523	M/s. Gautam & Company, Jaipur / Mr. Kuldip Singh, Jaipur V/s M/s. Wockhardt Limited, Mumbai
6	2977959/09	Opp. No. AMD-911492	M/s. H K Acharya And Company, Ahmedabad / Mr. Vora Apal Shailesh, Ahmedabad V/s M/s. K & S Partners, Gurgaon



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Date: 12/01/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	560225/16	Opp. No. AMD-190827	M/s. R. R. Shah & Co., Ahmedabad / Smt. Manjulaben Vasudev Bhatt, Ahmedabad V/s Mr. Sushant Singh, New Delhi / M/s. Hindustan Pencils Ltd., Mumbai
2	772334/05	Opp. No. AMD-167645	M/s. Core Healthcare Ltd., Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon
3	1073208/30	Opp. No. AMD-164282	M/s. United Overseas Trade Mark Co., New Delhi / Mr. Gulraj Vaswani, Jaipur V/s M/s. Jasani & Company, Rajkot / M/s. Kaveri Hotesl Pvt. Ltd. Rajkot
4	1253884/42	Opp. No. AMD-193683	M/s. United Overseas Trade Mark Co., New Delhi / Mr. Gulraj Vaswani, Jaipur V/s M/s. Jasani & Company, Rajkot / M/s. Kaveri Hotels Pvt. Ltd. Rajkot

5	1311370/01	Opp. No. AMD-221755	Mr. Nilesh V. Shah, Vadodara V/s M/s. Remfry & Sagar, New Delhi
6	1625562/10	Opp. No. AMD-745212	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Sanket Champakbhai Shah, Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Planet M Retail Limited, Mumbai
7	1907645/19	Opp. No. AMD-779684	M/s. M.N.Shah & Co., Ahmedabad / M/s. Lemon Ceramic Pvt Ltd, Rajkot V/s M/s. H. P. Associates, Mumbai / M/s. Lemon Home Appliances Pvt. Ltd., Mumbai
8	2104255/05	Opp. No. AMD-805023	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Zoetic Ayurvedics Pvt. Ltd., Ahmedabad V/s Advocate V. Ravi, Chennai / M/s. Micro Labs Ltd, Bangalore



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Date: 17/01/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	493664/05	Opp. No. AMD-541	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Chemicals Ltd., Ahmedabad V/s M/s. International Trade Marks Bureau, Mumbai / M/s. Lupin Laboratories Limited, Mumbai
2	493664/05	Opp. No. AMD-539	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Chemicals Ltd., Ahmedabad V/s M/s. International Trade Marks Bureau, Mumbai / M/s. ICPA Laboratories Limited, Bombay
3	988833/05	Opp. No. AMD-225090	Mr. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Limited, Ahmedabad V/s M/s. Mangla Registration Service, Delhi / M/s. Panacea Biotech Ltd., New Delhi
4	1411477/19	Rect. No. AMD-261821	M/s. Lalji Trade Mark Co., Delhi / M/s. Pine Laminate (P) Ltd., Rajasthan V/s M/s. Bajaj Registration Service, Jalandhar / M/s. Star Playwoods, Jalandhar

5	1976355/05	Opp. No. AMD-792621	M/s. B. D. Shukla & Company., Ahmedabad / Mr. Manish Manubhai Shah, Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon
6	2595508/25	Opp. No. AMD-847644	M/s. K.C. Patel & Co., Ahmedabad / Ms. Bhavana Srivastava, Ahmedabad V/s M/s. Worldwide Registration Bureau., New Delhi / M/s. Felix Impex Pvt Ltd, New Delhi



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Date: 19/01/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	611158/30	Rect. No. AMD-262355	M/s. K.C. Patel & Co., Ahmedabad / Mr. Dinesh Kumar Valjibhai Patel, Rajkot V/s M/s. Jasani & Company., Rajkot / Mr. Kumeshkumar Chandulal, Rajkot
2	1105972/05	Opp. No. AMD-191606	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Health Care Limited V/s M/s. Franco-Indian Pharmaceutical Pvt. Ltd., Mumbai
3	1937018/35	Opp. No. AMD-819305	M/s. Registration S.S. Kendra., Jaipur / M/s. Hemank Soap & Chemicals Pvt. Ltd., Jaipur V/s M/s. Worldwide Registration Bureau., New Delhi / M/s. Vardhman Polytex Ltd, Ludhiana
4	2029860/30	Opp. No. AMD-812901	Mr. K.C. Patel & Co., Ahmedabad / Mr. Abdulwahid Mohmedbhai Hasmani, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jilani Foods, Jalgaon

5	2499356/05	Opp. No. AMD-845986	M/s. Tradesafe, Ahmedabad / M/s. Xtreme Laboratories Pvt. Ltd., Rajkot V/s Advocate V. Ravi, Chennai / M/s. Micro Labs Limited, Banglore
6	2499356/05	Opp. No. AMD-849727	M/s. Tradesafe, Ahmedabad / M/s. Xtreme Laboratories Pvt. Ltd., Rajkot V/s M/s. Vishesh And Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai



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Date: 24/01/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	551144/05	Opp. No. AMD-51482	M/s. R.R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. International Trade Marks Bureau, Mumbai / Dr. Reddy's Laboratories Ltd., Hyderabad
2	751606/30	Rect. No. AMD-210727	Mr. Manoj Jain, Jaipur / Mr. Sunil Kumar, Sumerpur V/s M/s. Shree Rajmoti Industries, Rajkot
3	1403943/05	Opp. No. AMD-711275	Mr. Devansh Ghoravat, Ahmedabad V/s M/s. Aviat Health Care Pvt. Ltd., Mumbai
4	1613361/31	Opp. No. AMD-745138	M/s. Dave Registration Services, Bhavnagar / Mr. Harshit Sureshbhai Trivedi, Bhavnagar V/s M/s. Athena Legal, New Delhi / M/s. Ruche soya Industries Ltd., Indore

5	2105794/05	Opp. No. AMD-791042	M/s. H. K. Acharya & Co., Ahmedabad / M/s. Vital Care Private Limited, Baroda V/s M/s. Vishesh & Associates., Mumbai / M/s. Cachet Pharmaceuticals Pvt. Ltd., Mumbai
6	2499399/05	Opp. No. AMD-830270	M/s. Nanavati Associates, Ahmedabad / M/s. Nirma Limited, Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai
7	3338224/29	Opp. No. AMD-882923	Advocate Rohit Jain, Jaipur / M/s. Dev Milk Foods Pvt Ltd, Jaipur V/s M/S. Anand And Anand., New Delhi / Mr. Dharampal Premchand Limited., Delhi



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Date: 25/01/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	830151/03	Opp. No. AMD-249936	M/s. Madamser & Co., New Delhi / Mr. Anil Kumar Arora S/o Mohan Lal Arora, Jaipur V/s Ms. Puja Ghar, Delhi
2	1108427/05	Opp. No. AMD-228354	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Meghmani Industries Limited, Ahmedabad V/s M/s. Shalina Laboratories Pvt.Ltd., Mumbai
3	2233705/07	Opp. No. AMD-831933	Advocate Gaurav K. Mehta, Ahmedabad / Mr. Arvindbhai K. Patel, Ahmedabad V/s M/s. Jasani & Company., Rajkot / M/s. Shree Laxmi Industries, Ahmedabad
4	4355645/06	Opp. No. AMD-1043805	Advocate Rajesh Ratilal Soni, Ahmedabad / Ms. Shruti Jain W/o. Sameer Buchha, Jaipur V/s M/s. Khaitan & Co, Mumbai / M/s. JSW IP Holdings Private Limited, Mumbai

5	4355645/06	Opp. No. AMD-1046219	Advocate Rajesh Ratilal Soni, Ahmedabad / Ms. Shruti Jain W/o. Sameer Buchha, Jaipur V/s M/s. Indian Trade Marks Co., New Delhi / M/s. Jindal Industries Pvt. Ltd., Haryana
6	4355645/06	Opp. No. AMD-1063822	Advocate Rajesh Ratilal Soni, Ahmedabad / Ms. Shruti Jain W/o. Sameer Buchha, Jaipur V/s M/s. Vidhani Trade Marks Co., N. Delhi / M/s. Shree Ganesh Rolling Mills (India) Limited, Haryana
7	1546077/30	Opp. No. AMD-737372	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Gopal Snacks Private Limited, Rajkot V/s M/s. Jasani & Company, Rajkot / M/s. Rajkot District Co- Operative, Rajkot
8	3916617/14	Opp. No. AMD-1045206	Advocate Priyanka B. Bnagar, Ahmedabad / Mr. Rameshbhai Devkaranbhai Hapaliya, Rajkot V/s M/s. National Trade Mark Co., Agra / Mr. Nitesh Agarwal, Agra
